

[श्री मधु लिमये]

ध्यानाकर्षण प्रस्ताव पर संतुष्ट रहता, लेकिन उन को निकाला नहीं गया है। स्टेट्समैन में यह निम्न वाक्य थाया है : "ईवन व्हेयर डिस्क्रिप्शंस इन्वाल्समेंट इन एसपियोरैज . . ."

Mr. Speaker: This will be taken up at 4-30 P.M. Why don't you do it at that time. We have agreed and it is coming up at 4-30 P.M.

श्री मधु लिमये : मैं दूसरी बात कह रहा हूँ मैं कह रहा हूँ कि यह मामला काम-रोको प्रस्ताव के अन्तर्गत लिये जाने के योग्य है और इस लिए इसके बारे में काम-रोको प्रस्ताव लिया जाना चाहिए ।

Mr. Speaker: I cannot take it up here and now. Even if you raise it now, I cannot take a decision here and now. If you think it is so important and you convince me, I will certainly accept it. I have been accepting so many things.

श्री मधु लिमये : मैंने काम-रोको प्रस्ताव दिया है। मुझे उस को पेश करने की इजाजत मांगने दीजिए ।

Mr. Speaker: I am not prepared to listen on the floor of the House. You can come and see me in my chamber and convince me and I will revise the decision, if necessary I am not prepared to listen to him on the floor of the House.

श्री मधु लिमये : नियम के अनुसार इस को प्राज ही लेना चाहिए । क्या आप नहीं समझते कि यह अत्यन्त असाधारण और गम्भीर मामला है ? दुनिया में राजनयिक प्रतिनिधियों के साथ कभी ऐसा व्यवहार नहीं किया गया है ।

12.30 hrs.

PAPER LAID ON THE TABLE

ANNUAL ACCOUNTS OF VISAKHAPATNAM

PORT TRUST FOR 1965-66 AND AUDIT REPORT THEREON

The Minister of Transport and Shipping (Dr. V.K.R.V. Rao): I lay on the Table a copy of the Annual Accounts of the Visakhapatnam Port Trust for the year 1965-66 and the Audit Report thereon under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in the Library. See No. LT-665/67].

12.30 hrs.

RE: SITUATION IN NAXALBARI

श्री क० ना० तिवारी (बेतिगा) : यह बंगाल के अन्दर नक्सलवाड़ों का सवाल लेकर के काफी हम लोगों में उत्तेजना है तो क्या होम मिनिस्टर साहब इसके बारे में कोई स्टेटमेंट प्राज देगे

अध्यक्ष महोदय : इस के बारे में प्राज पाच बजे वन घंवर डिस्कशन है ।

Shri Bal Raj Madhok (South Delhi): In this connection, I would like to draw your attention to this. So many matters come up. We have all respect for your office, but we feel that perhaps either the Secretariat or yourself do not apply the mind. About Nuxelbari, I had given a call-attention motion (*Interruptions*). No disrespect is meant for anybody, I am just bringing it to his notice. A call-attention motion was given by me on Thursday; I had sent a letter saying that it was a very important matter, but nothing was done. We expected information to come from the Government. Instead of Government giving the information, you have allowed a discussion. We do not want a discussion now. What was needed was that the Government should give the information in its possession and then we might have a discussion.

Mr. Speaker: The hon. Member is expressing his opinion. He is not expressing the opinion of the whole House. We shall have to leave it at that. This is his own personal view and I am not interested in that.

Mr. Chaglia.